

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 2763  
ANSWERED ON TUESDAY THE 25<sup>TH</sup> MARCH, 2025**

**Evaluating the success of the PMIS**

**QUESTION**

2763. Smt. Sunetra Ajit Pawar:  
Shri Narayana Koragappa:  
Shri Narhari Amin:  
Shri Brij Lal:  
Smt. Rekha Sharma:  
Shri Madan Rathore:  
Shri Baburam Nishad:  
Dr. Medha Vishram Kulkarni:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether Government has set any standards to evaluate the success of internships provided under PMIS;
- (b) whether any financial or non-financial incentives are being provided to the companies participating in this scheme;
- (c) whether Government has laid down specific guidelines for companies to establish in-house PMIS cells;
- (d) if so, the number of companies that have set up such cells so far;
- (e) the measures taken to ensure active participation of companies from all sectors, including MSMEs, in this scheme; and
- (f) whether there is any mechanism to track and assess skill enhancement of trainees` during and after the programme, the details thereof?

**ANSWER**

**MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS AND  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**[SHRI HARSH MALHOTRA]**

- (a): The Prime Minister Internship Scheme (PMIS) was announced in the Budget 2024-25. It aims to provide internship opportunities to one crore youth in top 500 companies in five years. As an initiation to this Scheme, Ministry of Corporate Affairs has launched a Pilot Project of the Scheme on 3rd October, 2024, which is targeted to provide 1.25 lakh internship opportunities to the youth. Guidelines containing details for Prime Minister's Internship Scheme - Pilot Project are available at <https://pminternship.mca.gov.in>.

In accordance with the Guidelines of the PM Internship Scheme Pilot Project, a Monitoring and Steering Committee comprising of different stakeholders including industry representatives, state governments, various departments/ministries of the central government, has been constituted to oversee design, implementation, operations and other aspects of the Scheme. Further, a concurrent Monitoring, Evaluation and Learning (MEL) framework is also provided to enable tracking of the outcomes as well as ensure corrective actions during the course of implementation of the pilot project. A dedicated dashboard has been developed to monitor various key performance indicators (KPIs) such as number of the internships offered, applications received, selections by the companies, grievances raised etc.

Further, the Ministry of Corporate Affairs (MCA) is gathering feedback from various stakeholders to analyze the scheme's impact as it continues to be implemented.

- (b): The Guidelines of the PM Internship Scheme Pilot Project has a provision to recognize and award companies based on their exceptional performance, innovation, and other criteria.
- (c) & (d): Government has not fixed any specific guidelines for companies to set up in- house PMIS cells.
- (e): As per the guidelines of PM Internship Scheme- Pilot Project, in case the partner company cannot directly provide internship opportunities, it may tie-up with companies in its forward and backward supply chain (e.g. suppliers/ customers/ vendors) or other companies/institutions in its group; or otherwise, which may include MSMEs.
- (f): As per the Guidelines of the PM Internship Scheme – Pilot Project, the companies are expected to provide the intern an actual working experience on a skill in which the company is directly involved. The companies are also required to ensure that at least half of the internship period would be in the actual work/ real-life business environment, not in classroom. Further, the Guidelines also provide that companies shall follow their own mechanism for assessing the candidates on a periodic basis.

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